

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1084
ANSWERED ON:01.03.2001
RESERVATION OF TICKETS BY PRIVATE AGENCY
RAVINDRA KUMAR PANDEY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the travel agencies are granted permission to sell railway tickets and arrange reservation in the railways;
- (b) if so, the details thereof;
- (c) whether an advertisement was published to appoint such travel agencies in Dhanbad division of the Eastern Railway; and
- (d) if so, the reasons for not completing the appointment procedure?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) & (b): Rail Travellers` Service Agents (RTSAs) are appointed in accordance with Rail Travellers` Service Agents Rules, 1985 to purchase tickets from railway reservation offices on behalf of passengers by standing in queue like a normal passenger.

(c): Yes, Sir.

(d): The information is being collected and will be laid on the table of the Sabha.